NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S)

: Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

A.G.SATHYA NARAYAMA FOR AI-R3 &R5-7 Hh.S. or

ORDER

Matter called. No representation on behalf of Petitioner. Counsel for R1 to R3 and R5 to R7 present and submitted that he wants to withdraw from the vakalat. Counsel for Respondents submitted that on 07.03.2017 he has informed to his client that for lack of instructions it is not possible to pursue the matter. In these circumstances, Counsel for Respondents is allowed to withdraw from the vakalat. Last and final opportunity is given to the Counsel for Petitioner for causing his appearance in the matter failing which an appropriate order will be passed. Put up on 18.08.2017 at 10.30 A.M.

S. July agen glow.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk